

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR DEEPAK EDUCATION LIMITED
OPERATING IN EDUCATION SECTOR, AT 316-320, 1ST FLR, SUNBEAM APT,
RAJA RAM MOHANRAI ROAD, OPP HINDUJA COLLEGE LANE, CHARNI ROAD, MUMBAI
(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Deepak Education Limited CIN: U80903MH2000PLC124079 PAN:AABCD0780A
2.	Address of the registered office	Registered Office: 316-320, 1st Floor, Sunbeam Apartment, Raja Ram Mohan Roy Road, Opp Hinduja College, Charni Road, Mumbai-400004
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Mumbai and Thane in Maharashtra. Further details can be sought from the RP by sending an email on cirpdel@gmail.com
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be sought from the RP by sending an email on cirpdel@gmail.com The list of creditors is also available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)(h) of the Code can be sought from the RP by sending an email on cirpdel@gmail.com
10.	Last date for receipt of expression of interest	August 31, 2026
11.	Date of issue of provisional list of prospective resolution applicants	September 10, 2026
12.	Last date for submission of objections to provisional list	September 15, 2026
13.	Date of issue of final list of prospective resolution applicants	September 25, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	September 30, 2026
15.	Last date for submission of resolution plans	October 30, 2026
16.	Process email id to submit Expression of Interest	cirpdel@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Details not available with the RP

Date: August 16, 2026

Place: Mumbai

Anil Kashi Drolia

Resolution Professional of Deepak Education Limited

Reg. No.: IBBI/IPA-001/IP-P02327/2020-2021/13482

Correspondence address: - 2nd Floor, Bajaj Bhawan,

Jammalal Bajaj Marg, Nariman Point, Mumbai-400021.

Registered Address:-508, Ekta Woods, Raheja Estate,
Kulupwadi, Borivali-East, Near National Park, Mumbai- 400066